

LOK SABHA
UNSTARRED QUESTION NO. 3695
TO BE ANSWERED ON 19th MARCH, 2018

ALLOTMENT OF PETROL PUMPS/GAS AGENCIES

3695. SHRI GOPAL SHETTY :
SHRI RAHUL KASWAN :
SHRI RAVINDRA KUMAR PANDEY :

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the State/UT/OMCs/category-wise details of the petrol pumps and gas agencies allotted by the Oil Marketing Companies (OMCs) under various schemes as on date along with the procedure adopted by the Government in awarding dealership of petrol pumps and LPG agencies in the country;
- (b) the names of the districts in the country where no petrol pump has been allotted to anyone, State/UT-wise;
- (c) whether the Government proposes to expand LPG distributorship in Saurashtra region of Gujarat and if so, the details thereof;
- (d) whether the Government has received complaints regarding corruption in allotment of petrol pumps and gas agencies, if so, the details thereof;
- (e) whether the Government has banned the functioning of various dealership Selection Board in view of allegations of corruption against them and if so, the details thereof;
- (f) the number of cases pending in High Courts regarding allotment of petrol pumps and gas agencies along with any proposal/policy of the Government for out of court settlement of such pending cases; and
- (g) whether the Government proposes to establish sub-agencies for LPG distribution in near future and if so, the details thereof along with norms/ functioning parameters and guidelines to be followed by said agencies?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) – The details of State/UT/OMCs/category-wise number of Retail Outlets dealerships as on 1.1.2018 and LPG Distributorships as on 1.1.2018 allotted by Oil Marketing Companies (OMCs) are given in Annexure-I and Annexure-II respectively. The procedure for allotment of Retail Outlets and for appointment of LPG Distributorships are at Annexure-III and Annexure-IV respectively.

(b) – As per information furnished by OMCs, the district in the country where no petrol pumps have been allotted to anyone are Kurung Kumey, Kra Daadi (Arunachal Pradesh), South Salmara (Assam) & Tengnoupal, Kamjong and Pherzawai (Manipur).

(c) – The details of locations advertised for appointment of new LPG distributorships in Saurashtra Region in Gujarat are as under :

Oil Co.	Number of Locations advertised
IOCL	32
BPCL	18
HPCL	17

(d) – Complaints received against selection of dealerships/distributorships, including corruption in allotment, are disposed of by investigating and taking appropriate action against the applicant / selected candidate or the staff as the case may be as per guidelines. In established cases of corruption against staff, action is initiated as per Conduct, Discipline and Appeal Rule.

(e) – Prior to May, 2002, selection of dealer/distributor was done by the Dealer Selection Board chaired by Chairman nominated by the Government of India and two member of Oil Industry. The Dealer Selection Board was dissolved on 9.5.2002 by Ministry of Petroleum and Natural Gas.

(f) – The details of number of cases of IOCL, BPCL & HPCL pending in High Courts regarding allotment of petrol pumps and gas agencies are as below :

Oil Co.	RO	LPG
IOCL	467	519
BPCL	89	205
HPCL	207	132

(g) – Under 'Unified Guidelines for Selection of LPG distributorships', there is a provision of 'LPG Suvidha Kendra'. It is a place in village set up on temporary basis and managed by an authorized person of concerned Durgam Kshetriya Vitrak. From the 'LPG Suvidha Kendra' LPG customers will get products and services related to LPG like new LPG connections, supply of LPG cylinders refill, attending to LPG Leakage complaints, servicing of LPG gas Stoves/hotplate, building awareness on use of LPG, etc.

ANNEXURE - I**LOK SABHA UNSTARRED QUESTION NO.3695 FOR 19.3.2018 - ALLOTMENT OF PETROL PUMPS/GAS AGENCIES****IOCL - State wise & category wise operational ROs - as on 01.01.2018**

State Name	SC	ST	DEF	FF	OBC	OP	OSP	PH	PMP	TOTAL
Andaman & Nicobar	0	2	0	0	0	11	0	0	0	13
Andhra Pradesh	125	35	14	5	12	1017	2	36	6	1252
Arunachal Pradesh	0	41	1	0	0	8	0	0	0	50
Assam	20	54	8	7	1	409	1	16	4	520
Bihar	86	11	26	15	17	1180	0	66	1	1402
Chandigarh	4	0	2	0	0	13	0	1	0	20
Chattisgarh	19	46	3	3	5	431	1	12	0	520
Dadra Nagar Haveli	0	1	0	0	0	10	0	0	0	11
Daman & Diu	1	0	0	0	0	10	0	0	0	11
Delhi	22	0	25	2	0	133	1	3	3	189
Goa	0	0	0	0	0	29	0	2	0	31
Gujarat	59	76	13	8	17	1106	0	36	2	1317
Haryana	104	1	51	5	6	1219	3	31	8	1428
Himachal Pradesh	26	6	23	1	0	162	1	7	0	226
Jammu & Kashmir	4	4	27	1	0	175	0	12	2	225
Jharkhand	19	33	3	0	3	438	0	7	0	503
Karnataka	126	26	13	12	6	1632	4	49	6	1874
Kerala	94	9	20	6	5	727	2	22	11	896
Lakshdweep	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	55	58	17	8	33	1196	1	37	10	1415
Maharashtra	94	73	22	9	16	1662	2	54	8	1940
Manipur	1	19	5	0	0	42	0	2	1	70
Meghalaya	0	75	1	0	0	41	1	1	0	119
Mizoram	0	19	0	0	0	12	0	0	0	31
Nagaland	0	27	1	0	0	18	0	0	0	46
Odisha	60	58	10	2	9	627	2	16	0	784
Puducherry	10	0	0	0	0	70	0	0	0	80
Punjab	194	0	34	5	4	1432	2	40	7	1718
Rajasthan	118	93	50	9	41	1402	5	42	4	1764
Sikkim	0	5	0	0	0	14	0	1	0	20
Tamil Nadu	234	12	23	9	32	1740	4	59	11	2124
Telangana	118	54	15	15	14	744	6	37	6	1009
Tripura	0	6	0	0	1	53	0	2	1	63
Uttar Pradesh	368	8	85	25	41	2904	13	142	12	3598
Uttarakhand	13	2	23	0	1	208	0	4	1	252
West Bengal	118	21	14	5	2	957	1	22	2	1142
ALL INDIA TOTAL	2092	875	529	152	266	21832	52	759	106	26663

ANNEXURE I**LOK SABHA UNSTARRD QUESTION NO.3695 FOR 19.3.2018 - ALLOTMENT OF PETROL PUMPS / GAS AGENCIES****State-wise & Category-wise Operational Retail Outlets as on 1.1.2018**

Oil Co: HPCL										
State	SC	ST	PH	PMP	DEF	FF	OSP	OBC	Open	Total
Andhra Pradesh	110	37	29	2	6	4	0	10	784	982
Andman & Nicobar	0	0	0	0	0	0	0		0	0
Arunachal Pradesh	0	0	0	0	0	0	0		0	0
Assam	8	7	4	3	3	1	1		70	97
Bhutan	0	0	0	0	0	0	0		0	0
Bihar	53	7	24	3	10	6	1	2	390	496
Chandigarh	1	0	1	0	0	0	0		9	11
Chhatisgarh	12	26	9	0	0	0	0	5	312	364
Dadra Nagar Haveli	0	2	0	0	0	0	0		9	11
Daman & Diu	0	0	0	0	0	0	0		11	11
Delhi	4	0	0	0	1	1	0		92	98
Goa	5	0	0	0	0	0	0		31	36
Gujarat	36	62	15	2	1	1	1	11	671	800
Haryana	78	0	18	3	9	0	2	6	621	737
Himachal Pradesh	20	4	2	0	0	0	1		92	119
Jammu & Kashmir	10	14	5	1	0	1	0		105	136
Jharkhand	11	22	4	0	2	1	0	9	234	283
Karnataka	139	28	18	2	3	2	4	9	742	947
Kerala	74	1	7	3	1	2	1	6	505	600
Lakshdweep	0	0	0	0	0	0	0		0	0
Madhya Pradesh	43	56	25	5	7	3	1	12	738	890
Maharashtra	103	61	24	5	14	5	1	18	1430	1661
Manipur	0	0	0	0	0	0	0		0	0
Meghalaya	0	10	0	0	0	0	0		14	24
Mizoram	0	3	0	0	0	0	0		0	3
Nagaland	0	3	0	0	0	0	0		0	3
Odisha	22	20	5	0	3	0	1	6	273	330
Puducherry	5	0	0	1	0	0	0		34	40
Punjab	143	0	23	4	6	3	4	3	708	894
Rajasthan	86	54	14	3	12	3	1	14	860	1047
Sikkim	0	1	0	0	0	0	0		6	7
Tamil Nadu	145	6	22	2	3	5	0	23	1048	1254
Telangana	67	24	14	3	7	5	1	15	574	710
Tripura	0	0	0	0	0	0	0		0	0
Uttar Pradesh	185	4	47	16	6	7	3	31	1221	1520
Uttarakhand	19	2	0	0	1	0	1	2	151	176
West Bengal	54	12	3	1	2	1	0	1	422	496
All India total	1433	466	313	59	97	51	24	183	12157	14783

LOK SABHA UNSTARRED QUESTION NO.3695 FOR 19.3.2018 - ALLOTMENT OF PETROL PUMPS / GAS AGENCIES

BPC : STATE-WISE & CATEGORY-WISE OPERATIONAL RETAIL OUTLETS AS ON 01.01.2018

STATES	SC	ST	DEF	FF	OBC	OP	OSP	PH	PMP	TOTAL
Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0
Andhra Pradesh	75	24	3	2	7	603	1	21	4	740
Arunachal Pradesh	0	7	0	0	0	3	0	0	0	10
Assam	8	14	3	2	2	110	2	1	3	145
Bihar	42	5	4	3	10	565	1	21	0	651
Chandigarh	1	0	0	0	0	9	0	0	0	10
Chattisgarh	11	21	0	0	1	257	0	0	0	290
Dadra Nagar Haveli	0	1	0	0	0	3	0	0	0	4
Daman & Diu	0	1	0	0	0	6	0	0	0	7
Delhi	8	0	5	1	0	91	0	3	0	108
Goa	1	0	0	0	0	47	0	0	0	48
Gujarat	35	37	0	4	2	746	1	14	1	840
Haryana	53	0	18	2	2	344	0	10	0	429
Himachal Pradesh	6	1	3	1	1	55	0	3	0	70
Jammu & Kashmir	3	7	6	0	0	120	1	0	0	137
Jharkhand	7	13	1	1	3	303	0	3	0	331
Karnataka	64	12	4	6	0	922	1	9	2	1,020
Kerala	60	5	1	0	0	409	0	3	0	478
Lakshdweep	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	62	27	4	3	3	867	0	12	2	980
Maharashtra	103	64	11	2	8	1532	0	32	2	1,754
Manipur	1	1	2	0	0	9	0	1	0	14
Meghalaya	0	31	0	0	0	12	0	0	0	43
Mizoram	0	1	0	0	0	2	0	0	0	3
Nagaland	0	5	0	0	0	4	0	0	0	9
Odisha	22	23	1	0	0	380	0	5	0	431
Puducherry	3	0	0	0	0	31	0	0	0	34
Punjab	85	1	3	2	0	521	1	4	1	618
Rajasthan	73	27	13	9	2	728	1	17	2	872
Sikkim	0	1	0	0	0	22	0	0	0	23
Tamil Nadu	135	2	1	5	7	1247	1	12	0	1410
Telangana	47	20	4	7	1	516	0	24	3	622
Tripura	0	1	0	0	0	3	0	0	0	4
Uttar Pradesh	148	5	26	12	11	1186	1	20	1	1,410
Uttrakhand	10	3	10	0	1	95	0	0	0	119
West Bengal	45	11	2	1	2	520	1	9	1	592
ALL INDIA TOTAL	1108	371	125	63	63	12268	12	224	22	14256

STATEWISE AND CATEGORYWISE OPERATIONAL LPG DISTRIBUTORSHIPS OF OMCs -AS ON 01.01.2018

SR NO.	STATE	SC/ ST				OBC				OTHERS				TOTAL			
		IOC	BPC	HPC	IND.	IOC	BP C	HP C	IND.	IOC	BPC	HPC	IND.	IOC	BPC	HPC	IND.
1	ANDHRA PRADESH	79	37	53	169	12	14	16	42	213	139	131	483	304	190	200	694
2	ARUNACHAL PRADESH	41	0	0	41	0	0	0	0	12	1	0	13	53	1	0	54
3	ASSAM	75	11	9	95	16	2	0	18	210	47	19	276	301	60	28	389
4	BIHAR	118	55	39	212	18	11	10	39	431	189	198	818	567	255	247	1069
5	CHHATTISGARH	50	16	35	101	16	9	10	35	108	51	56	215	174	76	101	351
6	DELHI	27	16	0	43	0	0	0	0	122	28	17	167	149	44	17	210
7	GOA	1	2	7	10	0	0	0	0	2	8	12	22	3	10	19	32
8	GUJARAT	74	28	31	133	10	6	8	24	293	104	78	475	377	138	117	632
9	HARYANA	45	41	21	107	10	10	7	27	154	92	64	310	209	143	92	444
10	HIMACHAL PRADESH	14	1	4	19	2	0	1	3	41	9	11	61	57	10	16	83
11	JAMMU & KASHMIR	9	2	12	23	3	1	3	7	47	18	29	94	59	21	44	124
12	JHARKHAND	42	15	23	80	3	0	2	5	173	56	64	293	218	71	89	378
12	KARNATAKA	85	53	56	194	21	14	12	47	314	160	202	676	420	227	270	917
13	KERALA	45	35	27	107	4	5	1	10	248	116	98	462	297	156	126	579
14	MADHYA PRADESH	112	48	55	215	41	18	15	74	447	196	204	847	600	262	274	1136
15	MAHARASHTRA	90	108	119	317	13	41	35	89	260	374	349	983	363	523	503	1389
16	MANIPUR	23	0	0	23	5	0	0	5	45	0	0	45	73	0	0	73
17	MEGHALAYA	25	5	0	30	0	0	0	0	5	0	0	5	30	5	0	35
18	MIZORAM	39	0	0	39	0	0	0	0	5	0	0	5	44	0	0	44
19	NAGALAND	37	3	1	41	0	0	0	0	9	2	0	11	46	5	1	52
20	ORISSA	41	30	34	105	13	9	10	32	190	101	130	421	244	140	174	558
21	PUNJAB	70	40	33	143	15	7	10	32	258	114	87	459	343	161	130	634
22	RAJASTHAN	101	55	69	225	28	17	14	59	332	181	192	705	461	253	275	989
23	SIKKIM	2	0	0	2	0	0	0	0	8	0	0	8	10	0	0	10

24	TAMILNADU	138	84	57	279	34	23	9	66	511	228	167	906	683	335	233	1251	
25	TELANGANA	53	41	41	135	14	15	6	35	212	87	111	410	279	143	158	580	
26	TRIPURA	17	0	0	17	2	0	0	2	38	0	0	38	57	0	0	57	
27	UTTAR PRADESH	331	178	132	641	82	50	27	159	109	6	527	415	2038	150	755	574	2838
29	UTTRANCHAL	15	12	3	30	4	4	0	8	57	25	14	96	76	41	17	134	
30	WEST BENGAL	116	45	55	216	25	9	4	38	423	138	117	678	564	192	176	932	
	UNION TERRITORIES																	
1	ANDAMAN & C.N.	1	0	0	1	0	0	0	0	2	0	0	2	3	0	0	3	
2	CHANDIGARH	2	0	2	4	0	0	0	0	10	4	2	16	12	4	4	20	
3	DADRA & NAGAR HAVELI	0	0	1	1	0	0	0	0	0	0	1	1	0	0	2	2	
4	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	2	2	0	0	2	2	
5	LAKSHDWEEP	0	0	0	0	0	0	0	0	1	0	0	1	1	0	0	1	
6	PUDUCHERRY	3	1	2	6	0	1	0	1	8	5	6	19	11	7	8	26	
	ALL INDIA	1921	962	921	3804	391	26	20	857	628	300	277	1206	859	422	389	16722	
	%				22.75%				5.12%				72.13%				100.00%	

OMC	TOTAL DISTRIBUTORSHIP								OMC
	No. Of LPG Distributorships				In %				
	SC/ST	OBC	Others	Total	SC/ ST	OBC	Others	Total	
IOC	1921	391	6285	8597	22.35%	4.55%	73.11%	100.00%	IOC
BPC	962	266	3000	4228	22.75%	6.29%	70.96%	100.00%	BPC
HPC	921	200	2776	3897	23.63%	5.13%	71.23%	100.00%	HPC
Industry	3804	857	12061	16722	22.75%	5.12%	72.13%	100.00%	Industry

Lok Sabha Unstarred Question No.3695 for 19.3.2018 – Allotment of Petrol pumps/Gas agencies.**Norms/Criteria/Reservation Policy for Dealership Selection Guidelines**

Dealer Selection by draw of lots / bidding have been implemented for opening of new Retail Outlets in rural as well as urban areas. There is neither marks-based evaluation system nor interview process for selection. The selection is carried out by a transparent system of draw of lots/Bidding. Individuals and Non- Individuals can apply. All applicants meeting the eligibility criteria qualify for the draw/bidding. As per the eligibility criteria, an applicant has to meet the minimum requirements on availability of suitable land at the advertised location, Finance, Age and Educational Qualification. However, for Corpus fund locations, Finance is not an eligibility criterion. All categories of applicants are required to have suitable piece of land in the advertised location/area either by way of ownership / long term lease.

The detailed guidelines for selection of retail outlet dealerships which have come into effect from 21-05-2014 have provision for 22.5 percent reservation for SC/STs in allotment of retail outlet dealerships. However, distribution between Scheduled Castes (SCs) and Scheduled Tribes (STs) will vary in each State depending upon the ratio of SC/ST in the State as per latest available census data.

Adhering to the broad reservation principles under the constitutional scheme 27% reservation for OBC category has been introduced. Reservation for SC/ST is 22.5% and the remaining 50.5% is for Open category. Sub categories of reservation among the Main categories i.e. SC/ST, OBC & Open categories have been introduced to take care of reservation for Defence personnel, Para Military Personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped personnel, Outstanding Sports Persons and Freedom Fighters. Able bodied Ex servicemen are also made eligible under reservation for Defence personnel to enlarge the scope for Defence category.

Reservation for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under :-

Category	SC/ST	OBC	Open	Total
<u>Combined Category 1 (CC1)</u> Comprising of :- (i) Defence Personnel & (ii) Para Military Personnel/Central/State Govt. and Central/State PSU employees	2%	2%	4%	8%
<u>Combined Category 2 (CC2)</u> Comprising of :- (i) Physically Handicapped Persons (PH) (ii) Outstanding Sports Persons (OSP) & (iii) Freedom Fighters (FF)	1%	1%	2%	4%
SC/ST	19.50%			19.50%
OBC		24%		24%
Open			44.50%	44.50%
Total	22.50%	27%	50.50%	100%

Reservations in some North Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram would continue to be as under as approved by MOP & NG earlier: -

State	Percentage of Regular & Rural RO Dealerships to be awarded to ST category	Balance % to be awarded to 'Open' category
Arunachal Pradesh	70	30
Meghalaya	80	20
Nagaland	80	20
Mizoram	90	10

No separate reservation for Women category has been made in the New Guidelines. However, in case of individual applicants, spouse will be made a partner up to a share of maximum 50% unless the spouse is already gainfully employed and/or do not wish to be made a partner in order not to dilute the financial and social status of women.

Draw of Lots / Bidding process:

In the Draw of Lots / Bidding process, priority will be given to applicants with regard to ownership of land as mentioned below:

Group 1: Applicants having suitable piece of land in the advertised location/area either by way of ownership / long term lease including in all reserved categories.

Group 2: Applicants having Firm offer of purchase or long term lease for a piece of suitable land including in all reserved categories.

Draw of lots / Opening of Bids will be held first amongst the eligible applicants with land falling in Group 1.

Draw of lots amongst eligible applicants of Group – 2 will be held only if there is no applicant in Group 1 or applicants in Group 1 have been disqualified or withdrawn.

The entire proceedings of the draw/bidding will be video graphed in one shot.

The result of the draw will be displayed on the notice board of the venue immediately and at Company office. It will also be hosted on the website of the Company.

All of the above are common for allotment of Regular and Rural category of ROs. The Parameters which are different for Regular and Rural category of ROs are as under:

Parameter	Applicability	Regular RO	Rural RO
Non-Refundable Application Fee	All	Rs. 1000/- (SC/ST - Rs.500/-)	Rs. 100/- (SC/ST - Rs.50/-)
Advertised location	All	In any class of market i.e. Urban / Highway	Except on NH / SH
Non-refundable Minimum Bid Amount	A- Site RO (except SC/ST category locations under CFS)	Rs. 30.0 Lac {Initial Down Payment (IDP) - 1.5 Lacs}	Rs. 10.0 Lacs {Initial Down Payment (IDP) - 0.5 Lacs}
Non-Refundable Fixed Fee	B- Site RO	Rs. 15.0 Lacs	Rs. 5.0 Lacs
Refundable Security Deposit	All	Rs. 5.0 Lacs	Rs. 0.5 Lacs
Nationality / Residency criteria	All	Should be Indian Citizen and Resident of India as per Income tax rules.	Should be Indian Citizen and Resident of India as per Income tax rules. For Rural ROs the applicant has to be residing in the district of the advertised location.
Educational Qualifications	All	Minimum 10th pass (examination conducted by a Board /School) for all categories except Freedom Fighter category. Freedom fighter category will be exempted from minimum educational qualification requirement.	Minimum 10th pass (examination conducted by a Board /School) for all categories except Freedom Fighter category. Freedom fighter category will be exempted from minimum educational qualification requirement.

Lok Sabha Unstarred Question No.3695 for 19.3.2018 – Allotment of Petrol pumps/Gas agencies.

Norms/Criteria/Reservation for Selection of LPG Distributorships

The main norms/criteria laid down in the revised guidelines, namely, Unified Guidelines for Selection of LPG Distributorships 2016, are as under :-

- i. Applicant shall be an Indian citizen and be a resident of India.
- ii. Should have passed minimum Xth standard examination or equivalent from a recognised Board. The criterion of educational qualification is not applicable for applicant belonging to Freedom Fighter (FF) category.
- iii. Applicant shall be of 21 years and not more than 60 years in age as on the date of advertisement.
- iv. There is no age restriction for applicants applying for locations reserved under FF category.
- v. Shall not be a family member of employee of Oil Marketing Company(OMC) as on date of application.
- vi. Shall fulfil Multiple Dealership/Distributorship norms.
- vii. Shall not be a signatory to distributorship/dealerships agreement, terminated on account of proven cases of malpractices/adulteration.
- viii. Shall own a plot of land of minimum dimensions for construction of LPG godown or own a ready LPG cylinder storage godown as on the last date for submission of application.

RESERVATION

The percentage reservation for various categories in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram are as under: -

A	Open Category (O)	50.5%
B	Schedule Castes / Scheduled Tribes (SC/ST)	22.5%
C	Other Backward Classes (OBC)	27.0%

In each of the above categories, there will be sub-categories as under:-

Sub-Category	Reservation Categories (in %)			
	SC/ST	OBC	Open	Total
Government Personnel category (GP)	2	2	4	8
Divyang/ Physically Handicapped Personnel (PH)	1	1	1	3
Combined Category (CC)	0	0	1	1
Women	7	9	17	33
Unreserved - Any person from the respective category	12.5	15	27.5	55
Total	22.5	27	50.5	100

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The reservation under respective categories will be SC/ST (GP)-2%, SC/ST (PH)-1%, SC/ST (W)-7%, SC/ST-12.5%, OBC (GP)-2%, OBC (PH)-1%, OBC (W)-9%, OBC-15%, Open (GP) - 4%, Open (PH)-1%, Open (CC)-1%, Open (W)-17%, Open-27.5%.

Reservation for North Eastern States

Reservations in tribal areas in North Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram will be as under:

State	Percentage of reservation in all four types of LPG Distributorships to be awarded to ST category	% for Women category	Balance % to be awarded to open category
Arunachal Pradesh	49	30	21
Meghalaya	56	30	14
Nagaland	56	30	14
Mizoram	63	30	7

The detailed guidelines namely “Unified Guidelines for Selection of LPG Distributorships” is available on the website <http://www.petroleum.nic.in>

